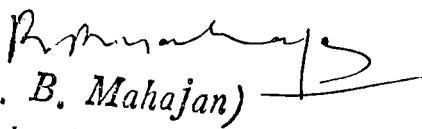


C.A.T. Bench, JODHPUR

Date of Order	Orders
16.11.92 Read Copy Y. C. Sethi 24.11.92 Copy sent to the App. & Resp. Vide 6668 Date 24.11.92 24.11.92	Mr. S.C. Sethi - Counsel for applicant Mr. Manish Bhodani - Counsel for respondents. Counsel for the applicant does not wish to press the T.A. The same is accordingly dismissed as not pressed.  (B. B. Mahajan) Member (Adm.)  (D. L. Mehta) Vice-Chairman